

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.46/2017	-	Admission	Rule 6 of IB	Ganesa Rubber Reclaimers

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S.M. KUTTAPPA 9741550450	operational creditor	

Counsel for petitioner is present. Registry has raised some objections. Counsel to comply the objections. It is brought to the notice of the counsel for petitioner that already IRP has been appointed in respect of the same respondent company. But, the matter is pending in the Hon'ble High Court.

List it for hearing on 09.08.2017.


MEMBER (J)


MEMBER (T)